

COUNCIL OF STATES

Friday, 30th May 1952

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

LEAVE OF ABSENCE TO SHRI M. BASAVAPUNNAIAH

MR. CHAIRMAN: I have to inform hon. Members that I have received the following letter from Shri M. Basavapunnaiiah, a Member of the Council, from Madras:

“As I have to leave Delhi for some urgent and important work, I would request you to kindly permit me to be absent from the Council session till I finish my work.”

Is it the pleasure of the Council that permission be granted to Shri M. Basavapunnaiiah for remaining absent from all the meetings of the Council till the end of the current Session?

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN: Permission to remain absent granted.

ALLOTMENT OF TIME FOR INDIAN TARIFF BILL

MR. CHAIRMAN: I have another announcement to make. I have to inform hon. Members that under Rule 162(2) of the Rules of Procedure, I allot 2½ hours on the 31st of May for the completion of all stages in the consideration and the passing, if any, of the amendments to the Indian Tariff Bill. This Bill will be taken up as the first item of legislative business on the 31st May after the election of the Deputy Chairman.

PAPER LAID ON THE TABLE

APPROPRIATION ACCOUNTS (POSTS & TELEGRAPHS) AND AUDIT REPORT

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): Sir, I lay on the Table a signed copy of the Appropriation Accounts (Posts & Telegraphs) 1949-50 and Audit Report, 1951 in accordance with Article 151 of the Constitution. [Placed in the Library. See No. IV. N.O. (6).]

MOTION FOR PAPERS

SHRI H. D. RAJAH (Madras): Sir, before we proceed with the discussion of the Railway Budget, I had moved a motion for papers. The adverse balance of trade for April is in the region of 40 crores, which is equivalent to a loss.....

MR. CHAIRMAN: Mr. Rajah, as soon as a motion for papers is received, it has to be examined before debated.

SHRI H. D. RAJAH: Thank you, Sir.

BUDGET (RAILWAYS), 1952-53— GENERAL DISCUSSION— *continued*

MR. CHAIRMAN: We resume discussion of the Railway Budget.

SHRI K. B. LALL (Bihar): Sir, may I make a suggestion before we proceed? We have been allotted so very few days for the discussion of the Budget that most of us who want to take part would not be allowed to take part. After all, we have got to examine the Budget thoroughly and give our opinion and express our views. For whatever work is entrusted to us, I submit, we should have enough time to thoroughly discuss the whole thing. So, I submit if you give us a little more time, instead of two days it may be four days, there will be no harm and all of us can express our general opinion on the Budget. Without an extension of time we are helpless. One gentleman here has already said that we are *Lirindar* Members which he explained